

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
CP NO. 70/CHD/Pb/2017**

Jaideep Ghai & Anr..

.....Petitioners

Versus

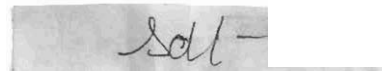
M/s Umesh Developers Pvt.Ltd.

.....Respondents

Present:: Mr.Vivek Gupta proxy counsel for Ms.Monika Jalota, Advocate
for petitioners
Mr.Mast Ram. Practicing Company Secretary for R1 - R3

Arguing counsel for the petitioners is stated to be in personal difficulty.
Request is made by Mr.Mast Ram, PCS / Authorised Representative of
respondents that the matter be placed before the Lok Adalat for exploring the
possibility of a settlement.

List the matter on 08.7.2017 when the National Lok Adalat is being held.



(Justice R.P.Nagrath)
Member (Judicial)

June 01, 2017
Subbu